

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 227**  
**CP-144/245/ND/2020**

**IN THE MATTER OF:**  
**Ranjit Kaur & Ors.**

...

**Applicant**

**Versus**

**M/s. KIM Infrastructure and Developers ...**  
**Limited**

**Respondent**

**Under Section: 245 Comp. Act.**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is adjourned to 23.07.2024.

**Sd/-**  
**(COURT OFFICER)**